

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 844
ANSWER ON 25.07.2023

NEW FOOD PROCESSING INDUSTRIES

***844. SHRI SATYADEV PACHAURI:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total number of newly established domestic/indigenous food processing industries in the country;
- (b) the total number of food processing industries at present in the country, State/UT-wise including Uttar Pradesh;
- (c) whether the Government proposes to establish new food processing units/centres in Uttar Pradesh and Bihar; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a). A total of 4,035 number of additional registered food processing units/industries have been established during 2014-15 to 2019-20 over 2013-14 as per the latest information available under Annual Survey of Industries (ASI), 2019-20 conducted by Ministry of Statistics and Programme Implementation (MOSPI), Government of India (GOI).

(b). As per the latest report of ASI for the year 2019-20 there are 41,484 registered food processing units/industries in the country. As per 73rd round of NSSO, 2015-16, there are 24,59,929 number of unincorporated enterprises in the unorganized segment of food processing sector in the country. The State/UT-wise number of such registered and un-incorporated food processing units/factories/enterprises is at **Annex**.

(c)& (d). MOFPI, GOI does not establish any food processing industries/units/projects on its own. The MOFPI through implementation of the Central Sector Scheme, namely, Pradhan Mantri Kisan Sampada Yojana (PMKSY) provides financial assistance as capital subsidy in the form of grants-in-aid to the individuals, farmers, Farmer Producer Organisations (FPOs), Entrepreneurs, Cooperatives, Societies, Self Help Groups (SHGs), Private Companies and Central/ State PSUs etc. for setting up of food processing industries/ units/ projects anywhere in the country including Uttar Pradesh and Bihar.

No state-wise target to establish food processing units is fixed under the component schemes of PMKSY. However, the Ministry has approved 86 projects Uttar Pradesh and 16 projects in the state of Bihar under various component schemes of PMKSY.

**ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION
No. 844 FOR ANSWER ON 25.07.2023 REGARDING “NEW FOOD PROCESSING INDUSTRIES”**

S. No.	Name of the State/UTs	Number of Registered Units (as per ASI 2019-20)	Number of Unincorporated Enterprises (as per NSS 2015-16)
1	A & N Islands	4	774
2	Andhra Pradesh	5737	154330
3	Arunachal Pradesh	29	145
4	Assam	1582	65997
5	Bihar	896	145300
6	Chandigarh	19	656
7	Chhattisgarh	1761	26957
8	Dadra & Nagar Haveli	10	622
9	Daman & Diu	33	136
10	Delhi	175	14350
11	Goa	103	2929
12	Gujarat	2356	94066
13	Haryana	1066	24577
14	Himachal Pradesh	172	21885
15	Jammu and Kashmir	179	28089
16	Jharkhand	237	116536
17	Karnataka	2361	127458
18	Kerala	1743	77167
19	Lakshadweep	NA	127
20	Madhya Pradesh	1018	102808
21	Maharashtra	2728	229372
22	Manipur	30	6038
23	Meghalaya	32	3268
24	Mizoram	29	1538
25	Nagaland	20	3642
26	Odisha	1211	77781
27	Puducherry	68	3482
28	Punjab	3267	63626
29	Rajasthan	956	101666
30	Sikkim	19	101
31	Tamil Nadu	4995	178527
32	Telangana	3989	80392
33	Tripura	117	13998
34	Uttar Pradesh	2127	350883
35	Uttarakhand	345	18116
36	West Bengal	2067	322590
	Total	41,484	24,59,929